

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *273**

TO BE ANSWERED ON THE 21ST MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)

RACIAL VIOLENCE

***273. SHRIMATI VANAROJA R.:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of racial violence have been increasing in various parts of the country;

(b) if so, the details of such incidents reported and arrests made in this regard during each of the last three years and the current year, State-wise; and

(c) the corrective steps being taken by the Government to prevent/curb such violence in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION

NO. S *273 FOR 21.3.2017

- (a) &(b) **With regard to crimes, atrocities and discrimination of racial nature, data is available in respect of North East. Cases reported, guilty arrested and the action taken during the last three years, State/Union Territory wise is at Annexure.**
- (c) **The Bezbaruah Committee, recommended insertion of sections 153C and 509A for making imputations and assertions prejudicial to human dignity and word gesture or act intended to insult a member of particular racial group.**

Based on the Bezbaruah Committee recommendations, the Government has proposed amendments in Indian Penal Code (IPC) and Criminal Procedure Code (Cr.PC) vide “The Criminal Law Amendment Bill, 2016” and circulated the proposed amendments to all the Stakeholders on 1st February, 2017.

Annexure

Statement in reply to Lok Sabha Starred Question No.273 due for answer on 21.03.2017 raised by Shrimati Vanaroja R., regarding Racial Violence

The total number of cases of crimes, atrocities and discrimination against people hailing from the North-Eastern Region reported, guilty arrested and the action taken against them during the last three years, State/Union Territory wise is as under: -

S. No.	Name of State/City	Total no. of cases of crimes against NE People registered/guilty arrested during the last three years		
		2014	2015	2016 (upto 31.10.2016)
1	Andhra Pradesh	NIL	NIL	NIL
2	Arunachal Pradesh	0	0	0
3	Assam	NIL	NIL	NIL
4	Bihar	0	0	0
5	Chhattisgarh	NIL	NIL	NIL
6	Goa	NIL	NIL	NIL
7	Gujarat	NIL	NIL	NIL
8	Haryana (Gurgaon)	9/12	5/4	9/5
9	Himachal Pradesh	NIL	NIL	NIL
10	Jammu & Kashmir	NIL	NIL	NIL
11	Jharkhand	0	0	0
12	Karnataka	11/12	7/8	4/12
13	Kerala	NIL	NIL	NIL
14	Madhya Pradesh	NIL	NIL	NIL
15	Maharashtra	1/1	NIL	2/3
16	Manipur	NIL	NIL	NIL
17	Meghalaya	NIL	NIL	NIL
18	Mizoram	NIL	NIL	NIL
19	Nagaland	NIL	NIL	NIL
20	Odisha	0	0	0
21	Punjab	NIL	NIL	NIL
22	Rajasthan	NIL	NIL	NIL
23	Sikkim	NIL	NIL	NIL
24	Tamil Nadu	0	0	0
25	Telangana	NIL	NIL	NIL
26	Tripura	0	0	0
27	Uttar Pradesh	0	0	0
28	Uttarakhand	NIL	NIL	NIL
29	West Bengal	0	0	0
30	A&N Island	NIL	NIL	NIL
31	Chandigarh	NIL	NIL	NIL
32	D&N Haveli	0	0	0
33	Daman & Diu	NIL	NIL	NIL

34	Delhi	282/258	277/174	145/84
35	Lakshdweep	NIL	NIL	NIL
36	Puducherry	NIL	NIL	NIL